

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 27 of 2015 (SZ)

Appellant(s)
MR. Sudhakar Hegde
Bangalore.

Respondent(s)
Vs. State Level Environment Impact
Assessment Authority and others.

Legal Practitioner for Applicant
M/s. Clifton D'Rozario,
Maitreyi Krishnan,
Raghupathi S., Sunil Dutt
Yadav and Nimisha Kumar.

Legal Practitioner for Respondents
Mr. Devaraj Ashok for R-1 & R-4
Mrs. Anandha Valli for R-3
M.R. Gokul Krishnan for R-2

Note of the Registry	Orders of the Tribunal
Order No. 9	<p>Date : 24th August, 2017</p> <p>There is no representation for the appellant. Learned counsel appearing for the respondents are present. The appeal is listed for final arguments. As the Expert Member is not available, the final orders cannot be passed. Learned counsel appearing for respondent No.3 submitted that the matter may be listed on 11.09.2017. Hence, list the matter for final arguments on 11.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>